

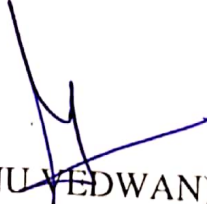
Laxmi Vs. Rakesh Manik Aggarwal  
Case No.  
PS Punjabi Bagh

14.08.2020

Present: Ld. Counsel for the complainant is connected through Cisco webex meet application.

One report under the signature of HC Sanjeev Kumar forwarded by the Station House Officer, PS Punjabi Bagh has been received today as asked by the court. After perusing the report carefully, it seems that investigating / inquiry officer has already reiterated the facts mentioned by the complainant in her complaint. The report is silent with respect to the allegations levelled by her against her husband and in-laws and therefore is incomplete. Accordingly, inquiry officer is directed to file the fresh report after inquiring the allegations of torture and harassment levelled by the complainant.

Be put up for report on 20.08.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

M.S. Shoes East Ltd. Vs. Y. P. Singh etc.  
Case No.11412/16  
PS Punjabi Bagh

14.08.2020

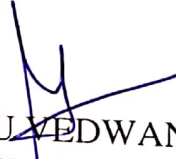
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 20.11.2020 as per the directions of Hon'ble High Court).

Present: Sh. Deepak Chauhan, Id. Counsel for complainant.

No report received from the IO.

In the interest of justice, no adverse order is being passed. Be put up for purpose fixed on 18.09.2020. IO be notified accordingly for next date of hearing.

Shortest possible date is being given as per the stage of the case.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.515/18  
Case No.3276/19  
PS Hari Nagar

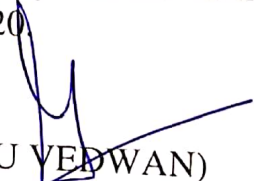
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Sh. Vaibhav Sinha, Ld. Counsel for accused is present through Cisco webex meet app.

It is submitted by Id. Counsel that he is not having file today and unable to argue the matter and a regular date may be given. It is also submitted by Id. Counsel that no adverse be passed today. In the interest of justice, matter be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.435/13  
Case No.73233/16  
PS Punjabi Bagh

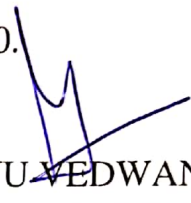
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.365/12  
Case No.67295/16  
PS Punjabi Bagh  
State vs. Untrace

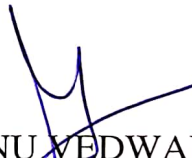
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for IO.

Be put up for filing of further status report / purpose fixed on  
20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

Case No.2683/16  
PS Punjabi Bagh

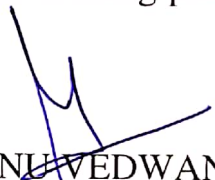
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of parties could not be procured on the cisco webex meet application.

In the interest of justice, no adverse order is being passed today. Be put up for purpose fixed on 20.11.2020.

  
(MANUVEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

Kishan Chander Vs. Sushil Kr. Saxena  
Case No.13478/16  
PS Punjabi Bagh

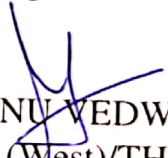
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of parties could not be procured on the cisco webex meet application.

Be put up with connected case bearing FIR no. 304/17 on 20.11.2020.

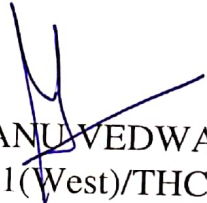
  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.832/15  
Case No.76390/16  
PS Punjabi Bagh

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.  
Accused absent.  
None for process server.  
Previous order be complied afresh for 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020



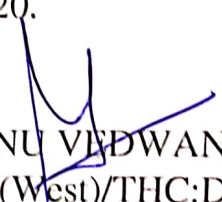
Smt. Kevla vs. Canara Bank  
Case No.5397/17  
PS Punjabi Bagh

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.470/17  
Case No.6776/17  
PS Punjabi Bagh

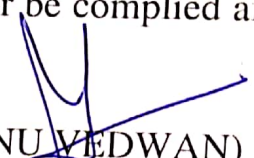
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Accused absconding.

Summons to process server could not be received back due to Covid 19. In the interest of justice, let previous order be complied afresh for 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.731/16  
Case No.7726/17  
PS Punjabi Bagh

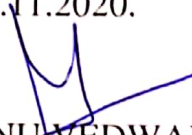
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Presence of IO could not be procured on the Cisco webex meet app.

Previous order be complied afresh for 20.11.2020.

  
(MANU WEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.263/15  
Case No.1582/18  
PS Punjabi Bagh

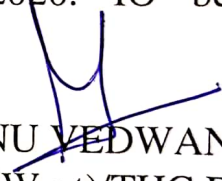
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Presence of IO could not be procured on the Cisco webex meet app.

In the interest of justice, no adverse order is being passed. Previous order be complied afresh for 20.11.2020. IO be notified accordingly for date fixed.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.774/15  
Case No.2157/18  
PS Punjabi Bagh

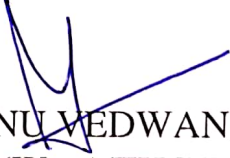
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Presence of accused could not be procured on the cisco web ex meet app.

In the interest of justice, be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.304/17  
Case No.7263/18  
PS Punjabi Bagh

14.08.2020

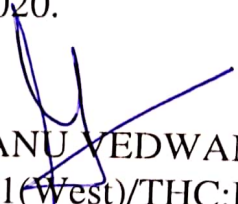
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Presence of accused could not be procured on the cisco webex meet app.

Be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.372/18  
Case No.51/19  
PS Tilak Nagar

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

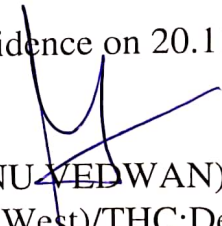
Present: Ld. APP for the State.

None for accused.

File taken up as the same was listed for misc. / appearance in the cause list.

After perusing the file, it appears that inadvertently matter has been put up misc. / appearance while the same was listed for prosecution evidence. Ahlmad is directed to do the needful and list the matter for evidence.

Be put up for recording of prosecution evidence on 20.11.2020.

  
(MANU DEWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.134/18  
Case No.967/19  
PS Punjabi Bagh

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

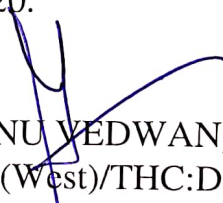
None for accused.

None for complainant / injured.

Presence of parties could not be procured on the cisco webex meet app.

In the interest of justice, no adverse order is being passed today.

Be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020



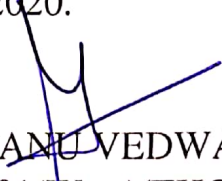
FIR No.398/18  
Case No.2148/19  
PS Khyala

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

Case No.5692/19  
PS Punjabi Bagh

14.08.2020

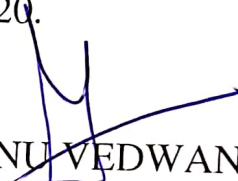
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for IO.

No report received from IO. In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.105/19  
Case No.6296/19  
PS Tilak Nagar

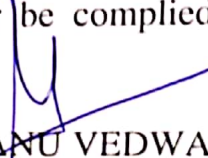
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.  
None for accused.

Summons to accused could not be received back due to Covid

19. In the interest of justice, let previous order be complied afresh for 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

e-FIR No.005/19  
Case No.7863/19  
PS Punjabi Bagh

14.08.2020

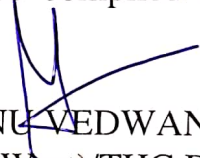
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons to accused could not be received back due to Covid

19. In the interest of justice, let previous order be complied afresh for 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.278/19  
Case No.5742/19  
PS Punjabi Bagh

14.08.2020

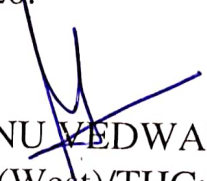
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Presence of accused persons could not be procured on the cisco webex meet application. No adverse order is being passed today.

Be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.195/19  
Case No.5780/19  
PS Punjabi Bagh

14.08.2020

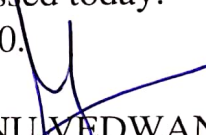
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Presence of accused persons could not be procured on the cisco webex meet application. No adverse order is being passed today.

Be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.141/18  
Case No.4094/18  
PS Punjabi Bagh

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

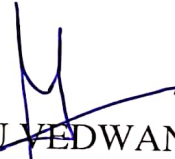
Present: Ld. APP for the State.

None for accused.

None for IO.

Presence of accused and IO could not be procured on the cisco webex meet app.

Be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

Syndicate Bank Vs. Bir Singh etc.  
Case No.592/18  
PS Punjabi Bagh

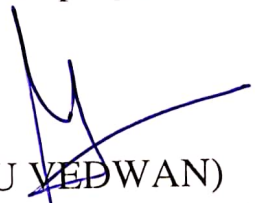
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant could not be procured on the cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020



Syndicate Bank Vs. Inderjeet Arora etc.  
Case No.591/18  
PS Punjabi Bagh

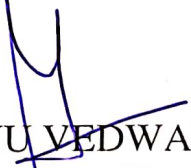
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant could not be procured on the cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

Syndicate Bank Vs. Satish Kumar etc.  
Case No.590/18  
PS Punjabi Bagh

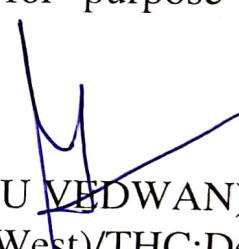
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant could not be procured on the cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

Prem Chand Vs. SHO, P. Bagh  
Case No.8115/19  
PS Punjabi Bagh

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Sh. Ashish Nischal, Id. Counsel for the complainant.

It is submitted by Id. Counsel that he is not having file today and unable to argue the matter and a regular date may be given. It is also submitted by Id. Counsel that no adverse be passed today. In the interest of justice, matter be put up for purpose fixed on 20.11.2020.

(MANUVEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

Case No.19004/16  
PS Punjabi Bagh

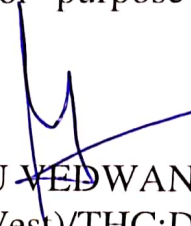
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant and his counsel could not be procured on the cisco webex meet app. No adverse order is being passed today.

In the interest of justice, be put up for purpose fixed on 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.390/17  
Case No.9434/19  
PS Punjabi Bagh

14.08.2020

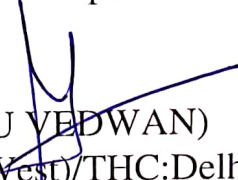
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Present: Ld. APP for the State.

None for accused.

Summons to accused could not be received back due to Covid

19. In the interest of justice, let previous order be complied afresh for 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.197/17  
Case No.9626/19  
PS Punjabi Bagh

14.08.2020

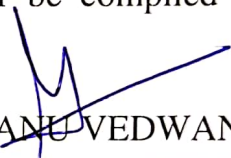
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons to accused could not be received back due to Covid

19. In the interest of justice, let previous order be complied afresh for 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.173/19  
Case No.9628/19  
PS Punjabi Bagh

14.08.2020

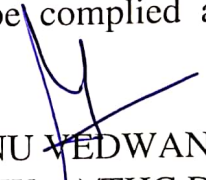
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons to accused could not be received back due to Covid

19. In the interest of justice, let previous order be complied afresh for 20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

FIR No.231/19  
Case No.9633/19  
PS Punjabi Bagh

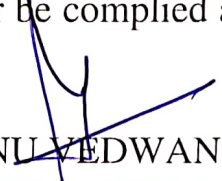
14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Summons to accused persons could not be received back due to Covid 19. In the interest of justice, let previous order be complied afresh for 20.11.2020.

  
(MANU EDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020



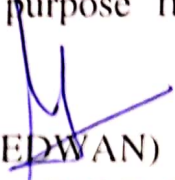
FIR No.456/19  
Case No.1434/20  
PS Punjabi Bagh

14.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 03.04.2020 for 14.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.  
None for accused.

In the interest of justice, be put up for purpose fixed on  
20.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
14.08.2020

CC No. 1283/2020  
State Vs Kamruddin @ Mama @ Imran  
FIR NO. 28940/2019  
PS Punjabi Bagh

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

(Manu Vedwan)  
MM: West District: THC/Delhi  
14-08-2020

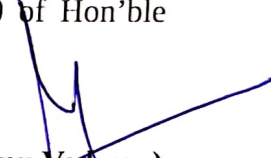
**CC No. 9632/2019  
State Vs Vikas @ Jacky  
FIR NO. 586/2019  
PS Punjabi Bagh**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
14-08-2020

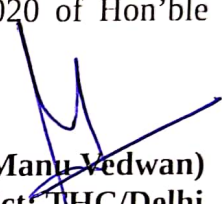
CC No. 5528/2019  
State Vs Vikram Soni @ Kartik  
FIR NO. 301/19  
PS Punjabi Bagh

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
14-08-2020

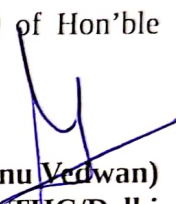
**CC No. 10024/2018**  
**State Vs Reena Gaba**  
**FIR NO. 500/2019**  
**PS Tilak Nagar**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
14-08-2020

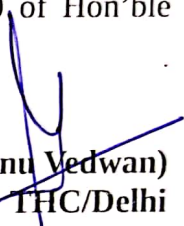
**CC No. 8023/2017  
State Vs Jai Prakash  
FIR NO. 350/2017  
PS Punjabi Bagh**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
14-08-2020

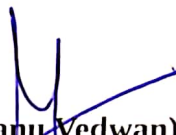
**CC No. 7523/2017  
State Vs Pooran @ Raju  
FIR NO. 545/2017  
PS Punjabi Bagh**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
14-08-2020

**CC No. 4184/2017  
State Vs Nand Pal  
FIR NO. 654/2016  
PS Punjabi Bagh**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)

MM: West District: THC/Delhi  
14-08-2020



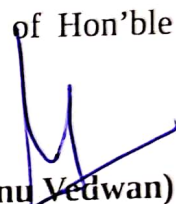
CC No. 1798/2017  
State Vs Sunny Duggal @ Sandeep  
FIR NO.585/2016  
PS Punjabi Bagh

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)  
MM: West District: DHC/Delhi  
14-08-2020

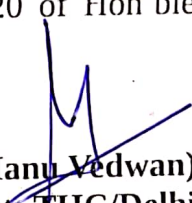
**CC No. 587/2016  
State Vs Shiv Kumar  
FIR NO.400/2005  
PS Punjabi Bagh**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
14-08-2020

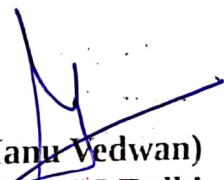
**CC No. 76183/2016**  
**State Vs Neeraj Kumar**  
**FIR NO. 432/2016**  
**PS Punjabi Bagh**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
14-08-2020

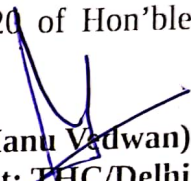
**CC No. 72752/2016**  
**State Vs Raffiq**  
**FIR NO. 155/2015**  
**PS Punjabi Bagh**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vaidwan)  
MM: West District: THC/Delhi  
14-08-2020

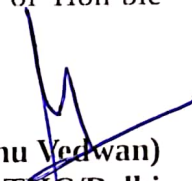
**CC No. 72882/2016  
State Vs Deepak  
FIR NO.385/2014  
PS Punjabi Bagh**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
14-08-2020

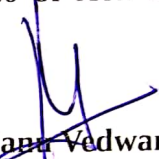
**CC No. 70403/2016  
State Vs Ram Prasad  
FIR NO. 221/2004  
PS Punjabi Bagh**

14-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 03-04-2020 for 14-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 20-11-2020.

  
(Manu Vedwan)

**MM: West District: THC/Delhi  
14-08-2020**